ITEM NO.24 COURT NO.16 SECTION XI

S U P R E M E C O U R T O F I N D I A
RECORD OF PROCEEDINGS

SPECIAL LEAVE PETITION (CIVIL) Diary No(s). 10787/2024

(Arising out of impugned final judgment and order dated 20-11-2023 in WC No. 12074/2023 passed by the High Court Of Judicature At Allahabad)

AJAY VIJH Petitioner(s)

VERSUS

INDIAN BANKS ASSOCIATION & ANR. Respondent(s)

(IA No.73829/2024-CONDONATION OF DELAY IN FILING)

Date : 05-04-2024 This petition was called on for hearing today.

CORAM :
HON'BLE MR. JUSTICE PAMIDIGHANTAM SRI NARASIMHA
HON'BLE MR. JUSTICE ARAVIND KUMAR

For Petitioner(s) Mr. Pankaj Agarwal, Adv.
Mr. Sunil Murarka, Adv.
Ms. Nitya Aggarwal, Adv.
Mr. E. C. Agrawala, AOR
For Respondent(s)

UPON hearing the counsel the Court made the following
O R D E R

1. Issue notice on the application seeking condonation of delay as well as on the Special Leave Petitions.

2. List after service is complete.

3. Liberty to file additional documents, if any.

(INDU MARWAH) (NIDHI WASON)
COURT MASTER (SH) COURT MASTER (NSH)

Signature Not Verified
Digitally signed by Indu Marwah
Date: 2024.04.05 17:14:02 IST
Reason: